THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

<u>M.A. No.172 of 2018</u> <u>Un-numbered Company Appeal (AT) No. /2018</u> <u>(F.No.27/08/2018/NCLAT/UR/789</u>

In the matter of:

Bank Street Securities Pvt. Ltd. & Ors. Appellants

Versus

SRD Trading Pvt. Ltd. Respondent

Appearance: None for the Appellants.

25.09.2018

No one appears for the Appellants. Put up again on 26.09.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha) Registrar